

State	Proposed Project	Estimated cost (Rs. in crores)	Proposed cities to be covered
3.	Ind Maharashtra Water Supply and Sanitation Project (with World Bank assistance)	863.00	43 urban & 189 rural areas in Maharashtra
4.	Integrated Slum Development for Nagpur City (with German assistance)	80.00	326 slums in Nagpur
5.	Bombay Urban Infrastructure Project (with World Bank assistance)	2608.00	Bombay
Madhya Pradesh			
1.	Madhya Pradesh Urban Development Project	700.00	Indore, Raipur, Bhopal, Jabalpur and Gwalior
2.	Indore habitat Improvement Project (with ODA assistance)	34.35 The ODA has agreed to revise the cost to Rs. 60.50 crores	183 slums in Indore

[*Translation*]

Accidents in Atomic Power Plants

4286. SHRI A. ASOKARAJ: Will the PRIME MINISTER be pleased to state:

(a) the number of accidents occurred in Atomic Power Plants, so far;

(b) the details of the accidents, plant-wise and cause-wise;

(c) whether the enquiries have been conducted in this regard;

(d) if so, the outcome thereof and the action taken thereon; and

(e) the other steps taken/proposed by the Government to obviate such accidents?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) The International Nuclear Event Scale (INES) reporting system of the International Atomic Energy Agency (IAEA) classifies nuclear events in a scale ranging from 0 to 7 in the increasing order of severity. Events rated upto and including 3 are classified as 'incidents' and events rated 4 and above are 'accidents'. No accidents

have so far occurred in any of the Nuclear Power Plants in operation in India.

[English]

(b) to (d). Do not arise.

[Translation]

Expenditure on L.C.A.

4287. SHRIMATI BHAVNA
CHIKHLIA:

SHRI RAJESH KUMAR:

Will the PRIME MINISTER be pleased to state:

(a) the provisions made initially in budget for Light Combat Aircraft project;

(b) the expenditure incurred on this project so far and the estimated amount of expenditure likely to be incurred on the entire project; and

(c) the total foreign exchange involved therein?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). The preliminary estimated cost of the Light Combat Aircraft (LCA) project was Rs. 560 crore at the 1982-83 price level. Government approval for building two technology demonstrator aircraft under Full Scale Engineering Development (FSED) Phase I was accorded in April 1993 at a revised cost of Rs. 2188 crore of October 1991 price level. A sum of Rs. 727 crore has been spent so far. The first flight of the technology demonstrator is planned in June 1996.

(c) The foreign exchange content estimated for FSED Phase I of LCA project is Rs. 873 crore at 1991 price level.

Electoral Reforms

4289. SHRI MOHAN RAWALE:
SHRI BAPU HARI
CHAURE:

Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 433 on February, 23, 1994 regarding electoral reforms and state:

(a) whether the views of various political parties on a package of electoral reforms have since been obtained;

(b) if so, the decision taken by the Government in the matter;

(c) if not, the reasons for delay and the time by which that exercise is likely to be completed;

(d) whether the Government propose to set-up a special funds to finance election expenses of the various political parties as a part of the electoral reforms; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): (a) and (b). The proposals on electoral reforms finalised by the Government were discussed with political parties and after taking into account their views, Government has introduced a Bill, namely, the Representation of the People (Second Amendment) Bill, 1994 in Lok Sabha on 13th June, 1994.

(c) Does not arise.